

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(20)

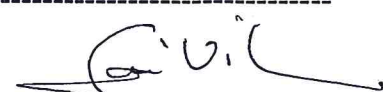

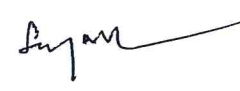
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/7/2016
NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others
NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others
UNDER SECTION : 634A


S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE


REPRESENTATION FOR WHOM

(1) Sai Vikram M Kumar Pal Chopra	Counsel for R1 - R5	
2. Priyadaeshini for T. B. Bhaskar	Counsel for Petitioner	
3. K. Chockalingam sepr. counsel for D. Chandragupta	R6	

ORDER

Counsel for Applicant present. Counsel for R1 to R5 present. Counsel for R6 also present. Matter is posted for final arguments. Put up on 24.10.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)